

**Daily Return on Reciprocal Line Facility**

Ref.No.MPD.BC.229/07.01.279/2002-03

January 13, 2003  
Pausha 23, 1924 (S)

To  
All Scheduled Commercial Banks  
(excluding Regional Rural Banks)

Dear Sir,

**Daily Return on Reciprocal Line Facility**

Please refer to our circular No. MPD.BC.225/07.01.279/2002-03 dated November 14, 2002 wherein it was clarified that in order to provide greater flexibility in liquidity management by banks, rupee resources drawn under Reciprocal Line Facility by a foreign bank in India is initially exempted for one year from the prudential limits specified for call/notice money transactions.

2. In order to facilitate monitoring of such operations on Reciprocal Line Facility on a daily basis, you are requested to submit the requisite data in the form of a daily return to Adviser-in-Charge, MPD, RBI by fax No. 2270-0849/ 2270-0850/2265-1685/2269-3204 at the end of each working day as per the format contained in the Annex.

Kindly acknowledge receipt.

Yours faithfully  
(Deepak Mohanty)  
Adviser

**ANNEX**

***Daily Return on Reciprocal Line Facility***

**Name of the Bank/Institution** : \_\_\_\_\_  
**Code No.(As specified by RBI)** : \_\_\_\_\_  
**Date** : \_\_\_\_\_

1. Reciprocal Line Facility	Borrowed			Lent		
	<i>Amount (Rs.crore)</i>	<i>Range of Interest Rates (% p.a.)</i>	<i>Weighted Average Interest Rates (% p.a.)</i>	<i>Amount (Rs.crore)</i>	<i>Range of Interest Rates (% p.a.)</i>	<i>Weighted Average Interest Rates (% p.a.)</i>
i) Overnight						
ii) 2-14 days						
iii) 15 days and above						

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**Authorised Signatories**  
**Phone No. :**